

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 03.02.2021 (WEDNESDAY)**

**COURT – II**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No. 13 of 2020 in Comp. App. (AT) (Ins) No. 379 of 2020	Adish Jain Vs. Sumit Bansal & Anr.	Gitanjali N. Sharma	

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

### **For Judgment**

<b>2.</b>	Comp. App. (AT) (Ins) No. 190 of 2020	TUF Metallurgical Pvt. Ltd. Vs. Impex Metal & Ferro Alloys Ltd & Ors.  <b>With</b>	Vaibhav Mahajan	Abhay Anand Jena-R1 & R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 191 of 2020	Million Link (China) Investment Ltd. Vs. Impex Metal & Ferro Alloys Ltd. & Ors.	Vaibhav Mahajan	Rahul Auddy-R1 & R2

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**  
**-sd/-**  
**Registrar**